

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.217/2017
IN
CP No.103/ND/2015
RT CP No.08/2016**

Surinder Kumar Virdi

...Petitioner

Versus

Beaver Leathers Pvt.Ltd. & Ors.

...Respondents

Present: Mr.Surinder Kumar Virdi, petitioner in person
Mr.Rajinder Mahajan, Advocate for Respondents No.2 & 3.

This application has been filed by respondents in CP No.103/ND/2015 for implementation of the order passed by Hon'ble National Company Law Appellate Tribunal dated 21.07.2017. Mr.Surinder Kumar Virdi, petitioner before this Tribunal in CP No.103/ND/2015 is present in person. He seeks time to file reply to the application as he was served with copy of this application only on 12.12.2017 and he is to engage a counsel.

List the matter for arguments on 15.01.2018. Reply, if any, be filed by 08.01.2018 with copy advance to the counsel opposite.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 13, 2017
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